

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No. 149 of 2016 (SZ)

Appellant(s)

Puducherry Environment
Protection Association,
Rep. by its Secretary,
K. Irisappan
Koodapakkam and Post

Respondent(s)

Vs Union of India,
Rep., by its Secretary,
The Ministry of Environment, Forests &
Climate Change, New Delhi and 2
others.

Legal Practitioners for Appellant(s)

M/s. Yogeshwaran. A

Legal practitioners for respondent(s)

M/s Syed Nurullah Sheriff for R1
Mrs A. Sathya Bama for R2
M/s T.Sai Krishnan for R3

Note of the Registry	Orders of the Registrar
Order No.	Date: 27.08.2018 Appellant & counsel not present. R1, R2 counsel present. R3 respondent counsel present. On request for filing reply of R1 & R3, a Transfer Original Petition (TROP) pending before Principal Bench call on 24.09.2018 (Tmt. Meena Satheesh) Registrar

